NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/206/2016

NAME OF THE PETITIONER(S)

: A. Ramasubbu

NAME OF THE RESPONDENT(S)

: M/s ANRA Pharmaceuticals Private Limited & 2 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Priyadaulini. N Shwetha Vasudevan Keerthi. K counsel for respondents 1-3

counsel for perinoner

on J. John

Lowger's chamber trigh court, maderrai 23.

ORDER

Shri J John, counsel for petitioner present. Ms N Priyadarshini, counsel for R1 to R3 present and submitted that there is typographical error in the counter filed by them in the cause list. The counsel intended to carry out the corrections striking of Sec.241, 242 & 235 of Companies Act 2013 which is not required. Therefore, counsel for respondents is permitted to do the corrections and the same was done in the presence of the counsel for petitioner. Counsel for respondents submitted that they filed a preliminary counter questioning the maintainability and jurisdiction of the Tribunal. The same is opposed by the other side. At request of counsel for respondents, time extended. Put up on 23/3/2017 at 10.30 A.M.

(K.Anantha Padmanabha Swamy) Member (Judicial)